COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 126 OF 2015

Dated: 08th March, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Uttar Haryana Bijli Vitran Nigam Ltd. .... Appellant (s)

Versus

Haryana Electricity Regulatory Commission & Anr. .... Respondent (s)

Counsel for the Appellant(s) : Mr. Raheel Kohli
Mr. Harish Arora (rep.)

Counsel for the Respondent(s) : Mr. Hemant Singh
Mr. Tabrez Malwat for R.1

ORDER

List the matter on ***09.03.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk